

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA 130/2000

New Delhi, this the 22nd day of January, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri Govindan S. Tampi, Member (A)

- Shri J.C.Pandey
 S/o Shri M.D.Pandey
 employed in the office of the
 Joint Director of Foreign Trade (CLA)
 6-7, Pearless Bhawan, Asaf Ali Road,
 New Delhi 2.
- 2. Shri M.C.Meena, S/o Shri Ganpat Meena
- Shri Ravinder Lal,S/o Shri Gurnam Dass

... Applicants

(All are employed as Jr. Translators under the Director General, Foreign Trade of the Govt. of India, Ministry of Commerce, Udyog Bhawan, New Delhi)

(None present)

VERSUS

- Union of India through Secretary, Ministry of commerce, Udyog Bhawan, New Delhi.
- Director General of Foreign Trade, Ministry of Commerce Udyog Bhawan, New Delhi.
- Jt. Director General, Foreign Trade (CLA)
 Ministry of Commerce
 6-7, Peerless Bhawan, Asaf Ali Road
 New Delhi 2.

... Respondents

(By Advocate Shri Gajender Giri)

ORDER (ORAL)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

The applicants, 3 in number have filed this application seeking appropriate directions to the respondents to extend the benefit of the

•

judgement/order of the Tribunal in the case of <u>CPWD</u>

<u>Translators' Association</u> Vs. <u>UOI & Ors.</u>, (OA

157/1990), decided on 10-1-92 (Annexure A-1).

- 2. According to the applicants, by virtue of the order passed by the Tribunal in OA 157/90 (supra) Junior Hindi Translators and Senior Hindi Translators in the office of CPWD were allowed the revised scale of Rs.1400-2600/- and Rs.1640-2900/- as recommended by the 4th Central Pay Commission. The applicants claim is that a similar direction should be given to the respondents to allow them the revised pay scales as they are similarly situated in all respects as the applicants in the aforesaid OA 157/90.
- When the case was last listed for hearing 3. on 11-1-2001, Shri D.R.Gupta, learned counsel for the applicants had referred to the Government of India, Ministry of Home Affairs, Deptt. of Official Language OM dated 20-11-2000 (copy placed on record). This OM deals with the approval of the Ministry of Finance (Deptt. of Expenditure) for revision of the pay scales of Junior Translators and Senior Translators in the offices outside the Secretariats (Subordinate Offices), except in the Central Translation Bureau, as mentioned therein. In that OM, it has been further directed that all Ministries/Departments are to take necessary action in this respect at the earliest endorsed copies of the relevant orders to t.he Department of Official Language and the Department of Shri Gajender Giri, learned counsel for Expenditure. the respondents has submitted that he has got the

B.

clarification from the Department, who have agreed that the revised pay scales will be given to the applicants in due course.

4. Noting the above submissions and the contents of the Government of India, Ministry of Home Affairs OM dated 20-11-2000, the OA is disposed of with a direction to the respondents to consider giving the same revised pay scales to the applicants, who are Junior Hindi Translators w.e.f. 1-1-1996. No order as to costs.

(Govindan S. Tampi) Member (A)

(Smt. Lakshmi Swaminathan) Vice-Chairman (J)

/vikas/